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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
Original Application No.180/00653/2018**

Wednesday, this the 29th day of May 2019

Hon'ble Mr.Ashish Kalia, Judicial Member

K.Muthumari, aged 30 years
W/o.Jinil K
Residing at: "Kamalavilasom" House
Chelad P.O, Kothamangalam – 686 681
Ernakulam District **Applicant**

(By Advocate Mr.T.C.G Swamy)

V e r s u s

1. Union of India represented by the
General Manager, Southern Railway
Headquarters Office, Park Town P.O
Chennai – 600 003
2. The Divisional Railway Manager
Southern Railway, Madurai Division
Madurai – 625 010
3. The Divisional Personnel Officer
Southern Railway, Madurai Division
Madurai – 625 010
4. The Senior Divisional Finance Manager
Southern Railway
Madurai Division
Madurai – 625 010 **Respondents**

(By Advocate – Mr.P.R.Sreejith,ACGSC)

This Original Application having been heard on 29.5.2019, the Tribunal on the same day delivered the following:

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O R D E R (ORAL)

Per: Mr.Ashish Kalia, Judicial Member

Reply statement has been filed by the respondents. It is submitted therein that copy of the letters communicated to the applicant also to enable her to follow the matter with the Bank authorities. After completion of the official procedures, the life time arrears of family pension payable to the applicant was arranged for payment in the month of October 2018 for Rs,4,48,833/-. Learned counsel for the applicant submits that this Original Application can be closed in view of the above submission. This Tribunal is of the view that there is nothing survives in the Original Application. Hence, it is closed. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - A true copy of communication bearing No.U/P.500/VIII/25 dated 24/28.10.2013 issued by the 3rd respondent

Annexure A2 - A true copy of letter from the 4th respondent addressed to the 3rd respondent, bearing No.P/500/MDU/PN/KM/0608110216/2768 dated 3.7.2017

Annexure A3 - A true copy of representation dated 21.11.2017, addressed to the 3rd respondent

Annexure A4 - A true copy of marriage certificate of the applicant bearing No.1507/2014 dated 22.2.2014 issued by the Local Registrar, Kothamangalam Municipality

Annexure A5 - A true copy of certificate bearing No.A10pac.73/13 dated 9.7.2013, issued by the Tahsildar, Sengottai

Annexure A5(a) - True translation of A5

Annexure A6 - A true copy of representation dated 8.10.2016 addressed to the 3rd respondent

Annexure A7 - A true copy representation dated 19.12.2016 addressed to the 1st respondent

Annexure A8 - A true copy of Lawyer Notice dated 22 Apr 18 addressed to the 2nd respondent

Annexure R1 - A true copy of the Pension Payment Advice No.P500/MDU/PN/0608110216 dated 21.6.2005

Annexure R2 - A true copy of the representation of the applicant dated 12.7.2010

Annexure R3 - A true copy of the certificate issued by the Sub Inspector of Police, Shencottah Police Station

Annexure R4 - A true copy of the reminder letter-1 dated 1.6.2017 issued to the Chief General Manager, Indian Overseas Bank, Sengottai, Tirunelveli

Annexure R5 - A true copy of the letter dated 13.6.2017 issued by the Indian Overseas Bank, Sengottai, Tirunelveli

Annexure R6 - A true copy of the reminder letter -2 dated 28.8.2018 issued to the Chief General Manager, Indian Overseas Bank, Sengottai, Tirunelveli.

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